

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :13/03/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-ARBP/9052/2024 ARBP/8/2024	VISA STEEL LTD. VS ODISHA MINING CORPN. LTD.	JYOTI RANJAN DEO VS	// (//
2	D-ARBP/11036/2024 ARBP/9/2024	BINAYA KUMAR NAIK VS SANJAY KUMAR NAIK	EKTA AGARWAL VS	// (//
3	D-BLAPL/4282/2024 BLAPL/2171/2024	SARMISTHA ROUT VS STATE OF ODISHA	DAYANANDA MOHAPATRA VS	S.P.(CID-CRL),CUTTACK /4 /2022 DISTRICT & SESSIONS JUDGE,BHADRA ST/0000185/2022
4	D-BLAPL/6977/2024 BLAPL/2172/2024	BHAGIRATHI KHOSLA VS STATE OF ODISHA	SARBESWAR SAHOO VS	ORKEL /165 /2021 SPECIAL JUDGE,MALKANGIRI(Malkang TR/0000058/2021
5	D-BLAPL/6987/2024 BLAPL/2173/2024	CHANDAN DAS VS STATE OF ODISHA	BADAL KUMAR BEHERA VS	RAGHUNATHPALI /56 /2024 SPECIAL JUDGE, SUNDARGARH(Sundar Spl/0000015/2024
6	D-BLAPL/6994/2024 BLAPL/2174/2024	MANAS GOCHHAYAT VS STATE OF ODISHA	CHITTA RANJAN PATRNAIK VS	BANTALA /67 /2024 S.D.J.M. CIVIL JUDGE (JD),ANGUL(Anug GR/0000317/2024
7	D-BLAPL/7487/2024 BLAPL/2175/2024	DINESH KUMAR SAMANTARAY @ RAHUL SAMANTARAY VS STATE OF ODISHA	BIREN SANKAR TRIPATHY VS	HANDAPA /134 /2023 S.D.J.M.,ATHMALLIK(Anugul) GR/0000546/2023
8	D-BLAPL/6996/2024 BLAPL/2176/2024	SURAT DALEI VS STATE OF ODISHA	ASHWINI KUMAR DAS VS	EOW,BHUBANESWAR /1 /2024 PRESIDING OFFICER,DESIGNATED COU CT/0000001/2024
9	D-BLAPL/7000/2024 BLAPL/2177/2024	SAMIR KARPARDAR VS STATE OF ODISHA	SOUMYA RANJAN MOHANTY VS	//0 S.D.J.M. CIVIL JUDGE (JD),DEOGARH(D 2(B)CC/0000001/2024
10	D-BLAPL/7006/2024 BLAPL/2178/2024	SANKIRTAN MUNDA VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	SPL.TASK FORCE /8 /2024 S.D.J.M.-CIVIL JUDGE (JD),KUCHINDA(S GR/0000161/2024
11	D-BLAPL/7124/2024 BLAPL/2179/2024	CHANDI DAS@RAJ VS STATE OF ODISHA	DEVASHIS PANDA VS	KHURDA MODEL /46 /2023 1ST ADJ CUM SPL.JUDGE,KHURDA(Kh TR/0000005/2023

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12	D-BLAPL/7007/2024 BLAPL/2180/2024	VIJAY@RAM KUSHAL SAKET VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	BELPAHAR /46 /2024 SPECIAL JUDGE,JHARSUGUDA(Jharsuguda) Spl/0000004/2024
13	D-BLAPL/7126/2024 BLAPL/2181/2024	RAMESH SETHI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BUGUDA /41 /2024 J.M.F.C,BUGUDA(Ganjam) GR/0000040/2024
14	D-BLAPL/7014/2024 BLAPL/2182/2024	RAJA@RAJARAM MALLIK VS STATE OF ODISHA	ANIRUDHA DAS VS	BINIKA /236 /2021 A.D.J.,SONEPUR(Sonepur) SC/0000031/2022
15	D-BLAPL/7129/2024 BLAPL/2183/2024	SUSANTA BEHERA VS STATE OF ODISHA	SURYAKANTA PRADHAN VS	GOCHHAPADA /11 /2024 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000019/2024
16	D-BLAPL/7131/2024 BLAPL/2184/2024	BHASKAR PRADHAN@CHIYAN VS STATE OF ODISHA	LAXMIDHAR MAHAPATRA VS	KHANDAGIRI P.S. /76 /2024 DISTRICT & SESSIONS JUDGE,BHUBANESHWAR TR/0000055/2024
17	D-BLAPL/7132/2024 BLAPL/2185/2024	PRANAYA NAYAK VS STATE OF ODISHA	SATYA RANJAN MULIA VS	/ /0 SPECIAL JUDGE,BALLIGUDA(Kandhamal) 2(A)CC/0000009/2024
18	D-BLAPL/7016/2024 BLAPL/2186/2024	CHANDAN@UTTAM MOHAPATRA VS STATE OF ODISHA	MERUSAGAR SAMANTRAY VS	DHAULI PS /171 /2023 J.M.F.C.(V),BHUBANESWAR(Khordha) CT/0001184/2023
19	D-BLAPL/7138/2024 BLAPL/2187/2024	MD. ABDUR RAHEMAN @ MD ABDUR RAHEMAN ALLI KHAN VS STATE OF ODISHA	SATYA RANJAN MULIA VS	SPL.TASK FORCE /3 /2016 DISTRICT & SESSIONS JUDGE,CUTTACK ST/0000103/2017
20	D-BLAPL/7159/2024 BLAPL/2188/2024	MAHESH PAN @ MOTU VS STATE OF ODISHA	RAMAKANTA PRADHAN VS	CHAMPUA /41 /2023 S.D.J.M.-CIVIL JUDGE (JD),CHAMPUA(Khordha) GR/0000111/2023
21	D-BLAPL/7018/2024 BLAPL/2189/2024	TUKUNA SAHANI VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	/ /0 SPECIAL JUDGE (NDPS),KHURDA(Khordha) TR/0000015/2024
22	D-BLAPL/7019/2024 BLAPL/2190/2024	SURAJ DALEI@BABU VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	KHALLIKOTE /736 /2021 ADDL SESSIONS JUDGE, KHALLIKOTE ST/0000024/2023
23	D-BLAPL/7021/2024	NARENDRA NIMAL	SRIKANTA MAHUNTA	PADMAPUR /103 /2021

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	BLAPL/2191/2024	VS STATE OF ODISHA	VS	SPECIAL JUDGE,GUNUPUR(Rayagada) TR/0000111/2021
24	D-BLAPL/7022/2024 BLAPL/2192/2024	CHITA RANJAN SAHU VS STATE OF ODISHA	SRIKANTA MAHUNTA VS	PADMAPUR /45 /2022 A.D.J., GUNUPUR(Rayagada) TR/0000054/2022
25	D-BLAPL/7179/2024 BLAPL/2193/2024	PRADEEP KUMAR SWAIN VS STATE OF ODISHA	TAPAS KUMAR ACHARYA VS	/ /0 SPL.JUDGE, CHATRAPUR (GANJAM)(G 2(A)CC/0000003/2024
26	D-BLAPL/7023/2024 BLAPL/2194/2024	BHABADEBA MOHAPATRA VS STATE OF ODISHA	TANMAYA KUMAR MOHANTY VS	AIRPORT /454 /2023 J.M.F.C.(V),BHUBANESWAR(Khordha) CT/0001811/2023
27	D-BLAPL/7187/2024 BLAPL/2195/2024	RONALDO EARNEST IGNATIO VS STATE OF ODISHA	SAURAV TIBREWAL VS	/ /0 S.D.J.M.,BHUBANESWAR(Khordha) 2(C)CC/0000061/2023
28	D-BLAPL/7188/2024 BLAPL/2196/2024	MANOJ KUMAR SAHU VS STATE OF ODISHA	JITENDRA SAMANTARAY VS	BEGUNIAPADA /394 /2023 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI GR/0001823/2023
29	D-BLAPL/7192/2024 BLAPL/2197/2024	RAM HEMBRAM VS STATE OF ODISHA	SARADA PRASAD DASH VS	RARUAN /71 /2016 S.D.J.M.-CIVIL JUDGE (SD),KARANJIA(M GR/0000507/2016
30	D-BLAPL/7028/2024 BLAPL/2198/2024	SANKARSAN PAIKRAY@SANKARSAN PAIKARAY VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	TOMANDO /49 /2024 SPECIAL JUDGE,BHUBANESWAR(Khor TR/0000066/2024
31	D-BLAPL/7194/2024 BLAPL/2199/2024	PATHIADU DRONA DORA @ P. DRONA DORA VS STATE OF ODISHA	S.S.RAY (2) VS	PATTAPUR (DIGAPAHANDI) /98 /2023 3RD ADDL.SESSION JUDGE CUM SPL.J Spl/0000010/2023
32	D-BLAPL/7203/2024 BLAPL/2200/2024	HRUSHIKESH DAS VS STATE OF ODISHA	SURYA KANTA PRADHAN VS	KANIHA /341 /2022 A.D.J.,TALCHER(Anugul) CT/0000045/2023
33	D-BLAPL/7038/2024 BLAPL/2201/2024	SANTANU DAS VS STATE OF ODISHA	DIBYA PRAKASH MISHRA VS	DHANUPALI /330 /2023 SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000156/2023
34	D-BLAPL/7214/2024 BLAPL/2202/2024	BIBI GOLORY VS	ARIJEET MISHRA VS	JEYPORE MAHILA /1 /2024 SPECIAL JUDGE,JEYPORE(Koraput)

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35	D-BLAPL/7042/2024 BLAPL/2203/2024	STATE OF ODISHA NAFEEJ DILWAR KHAN@NAFIS KHAN VS STATE OF ODISHA	AJIT KUMAR RAUT VS	Spl/000008/2024 BELPAHAR /202 /2023 SPECIAL JUDGE,JHARSUGUDA(Jharsuguda)
36	D-BLAPL/7215/2024 BLAPL/2204/2024	STATE OF ODISHA ARJUN KANDHAPANI VS STATE OF ODISHA	ARIJEET MISHRA VS	Spl/000039/2023 BANDHUGOAN /98 /2023 SPECIAL JUDGE,JEYPORE(Koraput)
37	D-BLAPL/7050/2024 BLAPL/2205/2024	STATE OF ODISHA TAPAN JENA VS STATE OF ODISHA	ARIJEET MISHRA VS	Spl/0000939/2023 GHASIPURA /129 /2022 NYAYADHIKARI,GHASIPURA(Kendujhar)
38	D-BLAPL/7053/2024 BLAPL/2206/2024	STATE OF ODISHA SUSHANTA KUMAR MOHANTA@MADHA VS STATE OF ODISHA	ARIJEET MISHRA VS	GR/0000240/2022 SUKINDA /70 /2024 G.N CUM J.M.F.C., SUKINDA(Jajapur)
39	D-BLAPL/7216/2024 BLAPL/2207/2024	STATE OF ODISHA DILLIA @ DILLIP KUMAR BARIK VS STATE OF ODISHA	GOREKHANATH DAS VS	CT/0000142/2024 BANAPUR P.S. /106 /2023 A.D.J.,BHUBANESWAR(Khordha)
40	D-BLAPL/7056/2024 BLAPL/2208/2024	STATE OF ODISHA TUSAR SAHU VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	TR/0000420/2023 / /0 SPECIAL JUDGE,BALLIGUDA(Kandhamal)
41	D-BLAPL/7221/2024 BLAPL/2209/2024	STATE OF ODISHA PUSPA CHHUALASINGH VS STATE OF ODISHA	RAMANI KANTA PATTANAİK VS	2(A)CC/0000013/2024 KHAJURIPADA /19 /2024 SPECIAL JUDGE, PHULBANI(Kandhamal)
42	D-BLAPL/7233/2024 BLAPL/2210/2024	STATE OF ODISHA ISWAR NAIK VS STATE OF ODISHA	PITAMBAR JENA VS	Spl/0000052/2024 GHATAGAON /253 /2023 SPECIAL JUDGE,KEONJHAR(Kendujhar)
43	D-BLAPL/7239/2024 BLAPL/2211/2024	STATE OF ODISHA GITA @ GITANJALI DAS VS STATE OF ODISHA	SARADA PRASAD DASH VS	Spl/0000084/2023 SORO /156 /2024 J.M.F.C.,SORO(Baleshwar)
44	D-BLAPL/7243/2024 BLAPL/2212/2024	STATE OF ODISHA DILLIP MAJHI VS STATE OF ODISHA	DURLLABHA RANJAN MISHRA VS	CT/0000260/2024 ULLUNDA /128 /2023 S.D.J.M.,BIRAMA HARAJPUR(Sonepur)
45	D-BLAPL/7065/2024 BLAPL/2213/2024	STATE OF ODISHA SUBRAT@SURATHA JENA VS STATE OF ODISHA	NIRANJAN LENKA VS	GR/0000421/2023 RAJNAGAR /124 /2023 A.D.J.,KENDRAPARA(Kendrapara) ST/0000114/2023

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46	D-BLAPL/5062/2024 BLAPL/2214/2024	PRASANNA KUMAR MISHRA VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	SPECIAL CRIME UNIT /3 /2023 J.M.F.C.,BHUBANESWAR(Khordha) GR/0001442/2022
47	D-BLAPL/7077/2024 BLAPL/2215/2024	GOBINDA SINGH THAKUR VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	/ /0 SPECIAL JUDGE,NAWAPARA(Nuapada) Sa/0000002/2024
48	D-BLAPL/7078/2024 BLAPL/2216/2024	JASWANT SINGH VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	/ /0 SPECIAL JUDGE,NAWAPARA(Nuapada) Sa/0000010/2024
49	D-BLAPL/7080/2024 BLAPL/2217/2024	TUSHAR NAGBHIRE VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	EOW,BHUBANESWAR /7 /2022 O.P.I.D,BALASORE(Baleshwar) CT/0000001/2024
50	D-BLAPL/7086/2024 BLAPL/2218/2024	KAMIL KANHAR VS STATE OF ODISHA	GOPAL KRISHNA NAYAK VS	DHAULI PS /106 /2023 2ND ADJ CUM SPL JUDGE,BHUBANESW TR/0000335/2023
51	D-BLAPL/7088/2024 BLAPL/2219/2024	SAMIR KALIA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	PUTASINGH /58 /2022 A.D.J., GUNUPUR(Rayagada) CT/0000006/2024
52	D-BLAPL/1634/2024 BLAPL/2220/2024	TRINATH KENDU VS STATE OF ODISHA	DIGAMBAR SETHI VS	JEYPORE TOWN /219 /2020 SPECIAL JUDGE,JEYPORE(Koraput) TR/0000052/2020
53	D-BLAPL/4028/2024 BLAPL/2221/2024	SUNILA SWAIN VS STATE OF ODISHA	KURESH PRASAD DASH VS	GANGAPUR (ASKA) /647 /2023 A.D.J.,ASKA(Ganjam) ST/0000119/2023
54	D-BLAPL/7095/2024 BLAPL/2222/2024	GEDU@ASHISH NAIR VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	LAXMISAGAR P.S. /89 /2023 C.J.M.,KHURDA(Khordha) CT/0000248/2023
55	D-BLAPL/4207/2024 BLAPL/2223/2024	NARAYAN NAYAK VS STATE OF ODISHA	LAMBODOR ACHARI VS	TARASINGI /451 /2023 JMFC, JAGANNATH PRASAD(Ganjam) GR/0001074/2023
56	D-BLAPL/7199/2024 BLAPL/2224/2024	JITENDRA PRADHAN VS STATE OF ODISHA	BIJAYANANDA DASH VS	BANKI /100 /2021 2ND ADJ,CUTTACK(Cuttack) ST/0000115/2021
57	D-BLAPL/7100/2024	BIRANCHI MOHANTY	SANGRAM KESHARI ROUT	RASGOBINDPUR /275 /2023

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	BLAPL/2225/2024	VS STATE OF ODISHA	VS	SPECIAL JUDGE,BARIPADA(Mayurbhanj) Spl/0000134/2023
58	D-BLAPL/7111/2024 BLAPL/2226/2024	VED RAM GIRI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	//0 3RD ADDL.SESSION JUDGE CUM SPL.J 2(A)CC/0000106/2023
59	D-BLAPL/2127/2024 BLAPL/2227/2024	VANTHALA KOTESWAR RAO VS STATE OF ODISHA	SATYABRATA MOHANTY (1) VS	//0 SPECIAL JUDGE,JEYPORE(Koraput) TR/0000038/2022
60	D-BLAPL/4335/2024 BLAPL/2228/2024	RAHUL PANDA @ RAHUL KUMAR PANDA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BADABAZAR /145 /2023 3RD ADDL.SESSION JUDGE CUM SPL.J ST/0000270/2023
61	D-BLAPL/5030/2024 BLAPL/2229/2024	PANKAJ KUMAR VS STATE OF ODISHA	ASHOK DAS VS	//0 1ST ADJ,CUTTACK(Cuttack) 2(A)CC/0000080/2023
62	D-CMAPL/8063/2024 CMAPL/55/2024	ZAINUL ABEDIN KHAN VS STATE OF ODISHA	TATHAGATA SAHOO VS	// () //
63	D-CMAPL/10679/2024 CMAPL/56/2024	KUSHA NANDA VS STATE OF ODISHA	ADV VS	// () //
64	D-CMAPL/8369/2024 CMAPL/57/2024	UMASHANKAR BARIK VS SARASWATI PANDA	RAMAKANTA PANDA VS	// () //
65	D-CMP/7425/2024 CMP/221/2024	BHAGABAT MAJHI @ BHAGYADHAR MAJHI VS MANMOHAN MAJHI	BUBHUTI BHUSAN MISHRA VS	// ADDL.CIVIL JUDGE(S.D.)2ND COURT,C IA/0000004/2023
66	D-CMP/10541/2024 CMP/222/2024	BANCHHANIDHI NAYAK VS PURNA CHANDRA NAYAK	SIDDHARTH PRASAD MISHRA VS	// CIVIL JUDGE(JD),BASUDEVPUR(Bhadra IA/0000070/2023
67	D-CMP/7664/2024 CMP/223/2024	ANAND KUMAR AWASTI VS DINESH KUMAR JAIN	SHAMBHU CHARAN NATH SHARMA VS	// SR CIVIL JUDGE (LEAVE RESERVE) AT CS/0000165/2004
68	D-CMP/8032/2024 CMP/224/2024	GITANJALI LENKA VS	PRAFULLA CHANDRA ACHARYA VS	// CIVIL JUDGE (SD),KENDRAPARA(Kendra

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69	D-CMP/1000/2024 CMP/225/2024	REBATI DAS M/S. SURAJ MINERALS, SUNDARGARH VS M/S. REXON STRIPS LTD., SUNDARGARH	JAGJIT SINGH CHHABRA VS	CS/0000001/2003 // 1ST. A.D.J.,ROURKELA(Sundargarh) CVREV/0000004/2023
70	D-CMP/9276/2024 CMP/226/2024	MADAN NAIK VS ASHA NAIK	SANDEEP RATH VS	// CIVIL JUDGE(SD), KHANDAPARA(Nayagaon) CS/0000205/2009
71	D-CMP/11666/2024 CMP/227/2024	PRATIVA MANJARI DASH @ SARANGI VS ANIL KUMAR SARANGI	VS	// 2ND ADDL.CIVIL JUDGE(S.D.),BALASORE CS/0000097/2015
72	D-CONTC/7506/2024 CONTC/1663/2024	AMARNATH NAYAK VS ASWATHY S., I.A.S.	SIDHARTHA SWAIN VS	// () //
73	D-CONTC/10552/2024 CONTC/1664/2024	M. DIVAKAR RAO VS BHABANI SHANKAR CHAYANI, DIRECTOR, HIGHER EDUCATION DEPT., BBSR	ADV VS	// () //
74	D-CONTC/10551/2024 CONTC/1665/2024	PRAMOD KUMAR BARIK VS ARAVINDA AGRAWAL, COMMNR., CUM SECY., TO GOVT., H.E. DEPT.	ADV VS	// () //
75	D-CONTC/9059/2024 CONTC/1666/2024	P. LAXMINARAYANA VS T. KISHORE KUMAR, DISTRICT INSPECTOR OF SCHOOLS, PARALAKHEMUNDI, GAJAPATI	SARAT KUMAR BEHERA VS	// () //
76	D-CONTC/9633/2024 CONTC/1667/2024	DR.BRUNDABAN PATRA VS ARAVINDA AGRAWAL, COMMNR., CUM SECY., H.E., DEPT.	ADV VS	// () //
77	D-CONTC/9636/2024 CONTC/1668/2024	NIMANANDA PATRA VS ARAVIND AGRAWAL, COMMNR. CUM SECY., HIGHER EDUCATION DEPT.	ADV. VS	// () //
78	D-CONTC/8786/2024 CONTC/1669/2024	UMESH RANA VS ASWATHI S, PRINCIPAL SECY. TO GOVT., S AND ME DEPT.	ADV. VS	// () //
79	D-CONTC/10615/2024 CONTC/1670/2024	BAIRAGI CHARAN ROUL VS ASWATHI S, I.A.S.	ADV VS	// () //

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80	D-CONTC/7284/2024 CONTC/1671/2024	SUDIPTA SAHU VS ASWATHY S., I.A.S.	ADV. VS	// 0 //
81	D-CONTC/8279/2024 CONTC/1672/2024	SIMADRI PANIGRAHI VS RAMASHISH HAZRA, DIRECTOR ANIMAL HUSBANDRY AND VETERINARY SERVICES,ODISHA	SANDHYARANI PANI VS	// 0 //
82	D-CONTC/10514/2024 CONTC/1673/2024	BASANTA MANJARI MOHANTY VS CHARAN NAYAK, PROJECT DIRECTOR KANPUR IRRIGATION PROJECT, BASUDEVPUR, KEONJHAR	PARTHA SARATHI DAS VS	// 0 //
83	D-CONTC/10512/2024 CONTC/1674/2024	SUMATI PATTNAYAK VS CHARAN NAYAK, PROJECT DIRECTOR,KANPUR IRRIGATION PROJECT, BASUDEVPUR, KEONJHAR	PARTHA SARATHI DAS VS	// 0 //
84	D-CONTC/10255/2024 CONTC/1675/2024	GOKULA PRASAD ROUT VS RABI NARAYAN ACHARYA, TAHASILDAR, MAHANGA	ASHIS KUMAR MISHRA VS	// 0 //
85	D-CONTC/8779/2024 CONTC/1676/2024	MANAS RANJAN MISHRA VS DR. USHA PADHEE, I.A.S.	ADV. VS	// 0 //
86	D-CONTC/7974/2024 CONTC/1677/2024	RABINDRA KUMAR PRADHAN VS ASWATHY S., I.A.S.	ADV. VS	// 0 //
87	D-CONTC/7719/2024 CONTC/1678/2024	GOPAL KRUSHNA NAYAK VS ASWATHY S., I.A.S.	ADV VS	// 0 //
88	D-CONTC/7722/2024 CONTC/1679/2024	CHONGA SREERAMULU VS ASWATHY S., I.A.S.	ADV VS	// 0 //
89	D-CONTC/1418/2024 CONTC/1680/2024	DINABANDHU JENA VS DR. KANHU CHARAN DHIR, O.A.S.(SAG)	ADV VS	// 0 //
90	D-CONTC/7780/2024 CONTC/1681/2024	NIRMAL KU.SAHOO VS DEORANJAN KUMAR SINGH, I.A.S.	ADV. VS	// 0 //
91	D-CONTC/7696/2024	GANGADHAR SAHOO	ADV	//

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	CONTC/1682/2024	VS ASWATHY S., I.A.S.	VS	0 //
92	D-CONTC/7697/2024 CONTC/1683/2024	LADU PRADHAN VS ASWATHY S, I.A.S.	ADV. VS	// 0 //
93	D-CONTC/7699/2024 CONTC/1684/2024	PRAFULLA KUMAR GUAL VS ASWATHY S., I.A.S.	ADV VS	// 0 //
94	D-CONTC/7724/2024 CONTC/1685/2024	KAILASH CHANDRA PANIGRAHI VS ASWATHY S., I.A.S.	ADV VS	// 0 //
95	D-CONTC/7726/2024 CONTC/1686/2024	SAILENDRANATH POI VS ASWATHY S., I.A.S.	ADV VS	// 0 //
96	D-CONTC/7728/2024 CONTC/1687/2024	SURENDRA BHANJA VS ASWATHY S., I.A.S.	ADV VS	// 0 //
97	D-CONTC/7738/2024 CONTC/1688/2024	GADADHAR BEHERA VS ASWATHY S., I.A.S.	SATYAJIT SAMAL VS	// 0 //
98	D-CONTC/7741/2024 CONTC/1689/2024	HEMANTA KUMAR BARIK VS ASWATHY S., I.A.S.	SATYAJIT SAMAL VS	// 0 //
99	D-CONTC/7743/2024 CONTC/1690/2024	SANJAY KUMAR SAMANTARAY VS ASWATHY S., I.A.S.	SATYAJIT SAMAL VS	// 0 //
100	D-CONTC/7748/2024 CONTC/1691/2024	BIBHUTI BHUSAN MOHAPATRA VS ASWATHY S., I.A.S.	SATYAJIT SAMAL VS	// 0 //
101	D-CONTC/9233/2024 CONTC/1692/2024	NIMAIN CHARAN MALLICK VS ASWATHY S, I.A.S	ADV VS	// 0 //
102	D-CONTC/9236/2024 CONTC/1693/2024	BAISTAMB PALEI VS	ADV VS	// 0

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103	D-CONTC/7694/2024 CONTC/1694/2024	ASWATHY S, I.A.S. URMILA DEWANGAN VS	ADV VS	// // ()
104	D-CONTC/7691/2024 CONTC/1695/2024	ASWATHY S., I.A.S. AKSHYA KUMAR BEHERA VS	ADV VS	// // ()
105	D-CONTC/7689/2024 CONTC/1696/2024	ASWATHY S., I.A.S. SIMANCHALA PRADHAN VS	ADV. VS	// // ()
106	D-CONTC/7739/2024 CONTC/1697/2024	ASWATHY S, I.A.S. BRUNDABAN NAHAK VS	SATYAJIT SAMAL VS	// // ()
107	D-CONTC/7717/2024 CONTC/1698/2024	ASWATHY S., I.A.S. NINAMANI ACHARYA VS	ADV VS	// // ()
108	D-CONTC/7695/2024 CONTC/1699/2024	ASWATHY S., I.A.S. MAHESWAR MEHER VS	ADV VS	// // ()
109	D-CONTC/6578/2024 CONTC/1700/2024	ASWATHY S., I.A.S. BUTHI BEHERA VS	PRASANTA KUMAR JOSHI VS	// // ()
110	D-CONTC/6061/2024 CONTC/1701/2024	ASWATHY S.COMMISSIONER CUM SECRETARY, S AND M.E DEPTT. SUBASH NAIK VS	SANDHYARANI PANI VS	// // ()
111	D-CONTC/11231/2024 CONTC/1702/2024	ARAVIND AGRAWAL, COMMNR-CUM-SECY, DEPTT. OF HIGHER EDUCATION, ODISHA. SASMITA NANDA VS	ADV. VS	// // ()
112	D-CONTC/5803/2024 CONTC/1703/2024	BASSISPHA KUMAR SAHU, PRINCIPAL CUM SECY., NILAKANTHESWAR HIGHER SECONDARY SCHOOL, TALCHER, ANGUL RATNAMANI DHADAKA VS	SANJIB MOHANTY VS	// // ()
113	D-CONTC/7702/2024 CONTC/1704/2024	MD. ABDAAL AKHTAR, I.A.S. ASHOK KUMAR BEHERA VS	ADV VS	// // ()
		ASWATHY S., I.A.S.		//

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114	D-CONTC/7704/2024 CONTC/1705/2024	KAILAS CHANDRA MISHRA VS ASWATHY S, I.A.S.	ADV. VS	// 0 //
115	D-CONTC/7707/2024 CONTC/1706/2024	ANITA MISRA VS ASWATHY S., I.A.S.	ADV VS	// 0 //
116	D-CONTC/7712/2024 CONTC/1707/2024	KEDARNATH ACHARYA VS ASWATHY S., I.A.S.	ADV VS	// 0 //
117	D-CONTC/7715/2024 CONTC/1708/2024	MADAN MOHAN NAYAK VS ASWATHY S., I.A.S.	ADV VS	// 0 //
118	D-CONTC/7721/2024 CONTC/1709/2024	RAMESH CHANDRA BEHERA VS ASWATHY S., I.A.S.	ADV VS	// 0 //
119	D-CONTC/7710/2024 CONTC/1710/2024	PRAFULLA KUMAR BHOI VS ASWATHY S., I.A.S.	ADV VS	// 0 //
120	D-CONTC/7746/2024 CONTC/1711/2024	LINGARAJ PATTANAYAK VS ASWATHY S., I.A.S.	SATYAJIT SAMAL VS	// 0 //
121	D-CONTC/7677/2024 CONTC/1712/2024	AJAYA KUMAR SAMAL VS ASWATHY S, I.A.S.	ADV. VS	// 0 //
122	D-CONTC/7678/2024 CONTC/1713/2024	PRATAP CHANDRA MAHAPATRA VS ASWATHY S., I.A.S.	ADV VS	// 0 //
123	D-CONTC/7680/2024 CONTC/1714/2024	RULINDRA BAITHARU VS ASWATHY S., I.A.S.	ADV VS	// 0 //
124	D-CRLA/7636/2024 CRLA/197/2024	VINOD KUMAR VS STATE OF ODISHA(VIG.)	DEVASHIS PANDA VS	BHUBANESWAR VIGILANCE /38 /2007 A.D.J. _ SPL.JUDGE (VIG.),BHUBANESW TR/0000063/2012
125	D-CRLA/7640/2024	KAPILENDRA NAYAK	DEVASHIS PANDA	SAMBALPUR VIGILANCE /56 /2004

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	CRLA/198/2024	VS STATE OF ODISHA(VIG.)	VS	SPL.JUDGE (VIG), SUNDERGARH(Sunda CT/000049/2006
126	D-CRLA/5381/2024 CRLA/199/2024	BHAGABAN RATHA VS STATE OF ODISHA	RAMESH CHANDRA PRADHAN VS	MAHILA (BERHAMPUR) /6 /2024 SPL. JUDGE(POCSO), BERHAMPUR(Gan Spl/000006/2024
127	D-CRLA/6762/2024 CRLA/200/2024	MADHABA PADHI VS STATE OF ODISHA	CHANDAN SAMANTARAY VS	BALASORE TOWN /67 /2022 3RD ADDL DISTRICT JUDGE, BALASOR ST/0000224/2022
128	D-CRLA/4213/2024 CRLA/201/2024	MUKESH CHHATRIA @ MIRDHA @ DINESH VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	TUREIKELA /95 /2017 ADDL.SESIONS JUDGE,KANTABANJI SC/000008/2018
129	D-CRLA/7770/2024 CRLA/202/2024	MANTU@JANMEJAYA PODHA VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	KHAJURIPADA /42 /2021 SPECIAL JUDGE, PHULBANI(Kandhamal TR/000007/2022
130	D-CRLA/7001/2024 CRLA/203/2024	SAGAR KACHHAP VS STATE OF ODISHA	LAXMINARAYAN PATEL VS	BANHARPALI /5 /2015 SPECIAL JUDGE,JHARSUGUDA(Jharsugu TR/000004/2015
131	D-CRLA/7549/2024 CRLA/204/2024	NRUPA SAHU VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	TUREIKELA /2 /2017 ADDL.SESIONS JUDGE,KANTABANJI SC/000026/2017
132	D-CRLA/7736/2024 CRLA/205/2024	HARISCHANDRA NAIK VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	SINAPALI /36 /2024 SPECIAL JUDGE,NAWAPARA(Nuapada) Sa/000003/2024
133	D-CRLMC/4883/2024 CRLMC/778/2024	BHARATI PRADHAN @ BHANITI PRADHAN VS STATE OF ODISHA	SANTOSH KUMAR MOHANTY VS	BALICHANDRAPUR /265 /2019 J.M.F.C.,CHANDIKHOLE(Jajapur) CT/0001587/2019
134	D-CRLMC/7434/2024 CRLMC/779/2024	ARPAN KUMAR PATRA VS STATE OF ODISHA	ANSHUMAN RAY VS	NAYAPALLI P.S. /582 /2023 J.M.F.C. (III) BHUBANESWAR(Khordha) CT/0001209/2023
135	D-CRLMC/6579/2024 CRLMC/780/2024	MANAS KUMAR PRADHAN VS STATE OF ODISHA	KABIRAJ PRADHAN VS	RANPUR /205 /2014 ASSISTANT SESSION JUDGE,RANPUR(N ST/000031/2018
136	D-CRLMC/3743/2024 CRLMC/781/2024	SUBASH SANTOSH ROUT @ ROCKY @ SUBHASANTOSH ROUT VS	MANAS KUMAR CHAND VS	MANCHESWAR P.S. /198 /2014 A.D.J.,BHUBANESWAR(Khordha)

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137	D-CRLMC/4563/2024 CRLMC/782/2024	STATE OF ODISHA SANJAY@ SANJAYA KUMAR NAYAK VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	CT/0000024/2018 BARKOTE /213 /2018 ASST. SESSIONS JUDGE(S.T.C.),DEOGARH
138	D-CRLMC/6913/2024 CRLMC/783/2024	ANANDA KUMAR @ ANAND CH. SWAIN VS STATE OF ODISHA	JAYADEBA BEHERA VS	ST/0000041/2019 BOLAGARH P.S. /68 /1999 J.M.F.C.,KHURDA(Khordha)
139	D-CRLMC/7274/2024 CRLMC/784/2024	STATE OF ODISHA MD. IRSAD ALLAM VS STATE OF ODISHA	KULDEEP MOHANTY VS	GR/0000607/1999 CHHEND /92 /2016 2ND A.D.J.,ROURKELA(Sundargarh)
140	D-CRLMC/7340/2024 CRLMC/785/2024	STATE OF ODISHA MOHIT KUMAR RAY @ CHHOTKA VS STATE OF ODISHA	KULDEEP MOHANTY VS	ST/0000028/2017 ROURKELA GRPS. /36 /2016 2ND A.D.J.,ROURKELA(Sundargarh)
141	D-CRLMC/7698/2024 CRLMC/786/2024	STATE OF ODISHA DIPTIRANJAN ROUTRAY@GEDU VS STATE OF ODISHA	LINGARAJ MOHANTY VS	ST/0000043/2021 KHARABEL NAGAR P.S. /269 /2004 DISTRICT & SESIONS JUDGE,BHUBANESHWAR
142	D-CRLMC/7945/2024 CRLMC/787/2024	STATE OF ODISHA ASWINI KUMAR MAHAPATRA VS STATE OF ODISHA	AMITABH PRADHAN VS	TR/0000237/2022 BURLA /292 /2018 J.M.F.C.,SAMBALPUR(Sambalpur)
143	D-CRLMC/7835/2024 CRLMC/788/2024	STATE OF ODISHA NIBEDITA DASH VS STATE OF ODISHA	VIVEK RANJAN BEHERA VS	ICC/0000001/2024 PARADEEP /154 /2022 S.D.J.M.,BHUBANESWAR(Khordha)
144	D-CRLMC/7782/2024 CRLMC/789/2024	STATE OF ODISHA MAHESWAR BEHERA VS STATE OF ODISHA	MOHAN KUMAR SAHU VS	ICC/0004430/2021 CHHENDIPADA /415 /2020 SPL.JUDGE,ANGUL(Anugul)
145	D-CRLMC/7617/2024 CRLMC/790/2024	STATE OF ODISHA AKBAR KHAN VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	Spl/0000049/2020 KOMNA PS /191 /2015 SPECIAL JUDGE,NAWAPARA(Nuapada)
146	D-CRLMC/7402/2024 CRLMC/791/2024	STATE OF ODISHA SAMIRA PRADHAN VS STATE OF ODISHA	BASANTA KUMAR DAS VS	Sa/0000050/2015 HINJILI /60 /2012 ASST. SESSIONS JUDGE, HINJILICUT(G)
147	D-CRLMP/7341/2024 CRLMP/383/2024	STATE OF ODISHA SUCHISMITA SAMAL VS STATE OF ODISHA	SANGRAM RATH VS	ST/0000083/2023 / /0 () //

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148	D-CRLMP/7105/2024 CRLMP/384/2024	SASHIKANTA PRATAP VS TRILOCHAN RANASINGH	SUVASHISH PATTANAIAK VS	//0 J.M.F.C.(V),BHUBANESWAR(Khordha) ICC/000098/2019
149	D-CRLMP/7242/2024 CRLMP/385/2024	REBATI PARIDA VS STATE OF ODISHA	PARSURAM PANDA VS	MARINE KASIA /17 /2024 (//
150	D-CRLMP/4313/2024 CRLMP/386/2024	NILIMA DASH VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	//0 (//
151	D-CRLMP/7277/2024 CRLMP/387/2024	SUSANTA KUMAR DAS VS STATE OF ODISHA	MRUTYUNJAY PAGAL VS	//0 (//
152	D-CRLMP/3947/2024 CRLMP/388/2024	NITYANANDA DAS VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	JALESWAR /37 /2024 (//
153	D-CRLMP/7359/2024 CRLMP/389/2024	M/S TATA MOTORS FINANCE LTD., BBSR VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	//0 (//
154	D-CRLMP/7123/2024 CRLMP/390/2024	MANISHA CHHITKI VS STATE OF ODISHA	RABI NARAYAN MOHANTY VS	LEPHRIPADA /56 /2024 (//
155	D-CRLREV/7063/2024 CRLREV/110/2024	PRABIN RANJAN THAKUR VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	KOKSARA /221 /2018 A.D.J.,BHAWANIPATNA(Kalahandi) CRA/0000005/2021
156	D-CRLREV/5660/2024 CRLREV/111/2024	PAPU SINGH VS STATE OF ODISHA	JAYDEEP PAL VS	NILGIRI /111 /2018 SPL.JUDGE,BALASORE(Baleshwar) Spl/0000149/2018
157	D-FAO/7846/2024 FAO/76/2024	SK KAMILUDDIN AHEMAD VS E DURGA RAO NAIDU	M/S. AJIT CHANDRA MOHAPATRA VS	// DISTRICT & SESSIONS JUDGE,CUTTACK IA/0000002/2019
158	D-GUAP/11469/2024 GUAP/5/2024	MULIA MOHARANA VS AKURA MAHARANA	ASHOK DAS VS	// JUDGE, FAMILY COURT, DHENKANAL CP/0000120/2023
159	D-MACA/9835/2024	JASMATI PINGUA	BISHNU BRATA SINGH	//

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	MACA/147/2024	VS PRASAD KUMAR SAHOO	VS	7TH M.A.C.T.,BHUBANESWAR(Khordha Mac/0000196/2019
160	D-MACA/8493/2024 MACA/148/2024	RAMESH CHANDRA SATPATHY VS ASHOK KUMAR MUDULI	PRADEEP KUMAR MISHRA VS	// 1st MACT, DHENKANAL(Dhenkanal) Mac/0000003/2017
161	D-MACA/8492/2024 MACA/149/2024	SHAILY AGRAWAL VS REEMA BAI JAIN	PRADEEP KUMAR MISHRA VS	// 1ST M. A.C.T.,JAJPUR(Jajapur) Mac/0000191/2018
162	D-MACA/6337/2024 MACA/150/2024	SOUMYA RANJAN MALIK VS KASINATH PANDA	B.N.SAMANTARAY VS	// 1ST MACT,CUTTACK(Cuttack) Mac/0000375/2017
163	D-MATA/9543/2024 MATA/75/2024	UMA SHANKAR MOHARANA VS SUNITA KUMARI MOHARANA	RAMANI RANJAN MOHANTY VS	// JUDGE, FAMILY COURT, DHENKANAL CP/0000005/2024
164	D-RPFAM/5593/2024 RPFAM/56/2024	GYARISH SETHY VS SUBHASHMITA SETHY	DOLAGOBINDA MOHAPATRA VS	// JUDGE,FAMILY COURT,JAGATSINGPUR Crp/0000066/2022
165	D-RPFAM/10536/2024 RPFAM/57/2024	PRAVAT KUMAR DAS VS SASMITA DAS	DAYANANDA MOHAPATRA VS	// JUDGE FAMILY COURT, KENDRAPARA Crp/0000739/2013
166	D-RPFAM/5390/2024 RPFAM/58/2024	HEMANTA KUMAR DEBASHARMA VS SUBHAPRIYA DEBASHARMA	MANAS KUMAR CHAND VS	// JUDGE FAMILY COURT,KHURDA(Khordha) Crp/0000198/2017
167	D-RPFAM/6921/2024 RPFAM/59/2024	DEBASISH CHHOTARAY VS SUSANGITA RANASINGH	RANJAN KUMAR ROUT VS	// JUDGE FAMILY COURT,KHURDA(Khordha) Crp/0000016/2018
168	D-RSA/6315/2024 RSA/56/2024	JAYADHAR ROHIDAS VS NIRANJAN ROHIDAS	MANOJ KUMAR PANDA VS	// DISTRICT & SESSIONS JUDGE,SUNDERGARH RFA/0000005/2022
169	D-RSA/4389/2024 RSA/57/2024	MANAMOHAN BALIARSINGH VS KRUSHNA MOHAN BALIARSINGH	TANMAY MISHRA VS	// 1ST ADJ CUM SPL.JUDGE,KHURDA(Khordha) RFA/0000011/2019
170	D-TRP(C)/10608/2024 TRP(C)/61/2024	DR.PRATIK SWAIN VS	BIBEKANANDA BHUYAN VS	// JUDGE FAMILY COURT-II,BHUBANESWAR

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171	D-TRP(C)/10721/2024 TRP(C)/62/2024	DR.ALIVA PRADHAN SMRUTIPRANGYA CHHOTRAY VS SUNIL KUMAR PATRA	BRUNDABAN ROUT VS	CP/0000949/2021 // JUDGE,FAMILY COURT,PHULBANI(Kan
172	D-TRP(C)/10493/2024 TRP(C)/63/2024	SANGITA KISAN VS MUNIRAM MARNDI	BISWARANJAN DALAI VS	CP/0000003/2024 // CIVIL JUDGE (SD),RAIRANGAPUR(May
173	D-TRP(C)/10847/2024 TRP(C)/64/2024	RACHANA MANTHAN VS SIPUN KUMAR SINGH	MONOMOY BASU VS	MS/0000204/2021 // JUDGE, FAMILY COURT,JAJPUR(Jajapur
174	D-TRP(C)/10899/2024 TRP(C)/65/2024	ARCHANA PATTANAYAK VS TAPAS KUMAR JENAMANI	RAJENDRA KUMAR PRADHAN VS	// CIVIL JUDGE, SR.DIVN.,HINDOL(Dhenk
175	D-TRP(C)/11016/2024 TRP(C)/66/2024	LIZA NAYAK VS SUBASH SWAIN	UMESH KUMAR LENKA VS	// JUDGE FAMILY COURT, KENDRAPARA
176	D-TRP(C)/11216/2024 TRP(C)/67/2024	SUBHASHREE DASH VS HARAPRASAD MISHRA	DEBA KUMAR RATH VS	CP/0000366/2023 // JUDGE, FAMILY COURT, NAYAGARH(N
177	D-TRP(C)/11078/2024 TRP(C)/68/2024	TIKINA PARIDA@ PADMINI PRADHAN VS SURESH CHANDRA PRADHAN	BIKRAM CHANDRA GHADEI VS	CP/0000016/2024 // CIVIL JUDGE (SD),MALKANGIRI(Malkar
178	D-TRP(C)/11198/2024 TRP(C)/69/2024	SHRABANI SAMANTARAY VS MANORANJAN SAMANTARAY	MANAS KUMAR CHAND VS	CS/0000098/2023 // JUDGE FAMILY COURT,BHUBANESWA
179	D-WA/10780/2024 WA/327/2024	SECY., ODISHA STAFF SELECTION COMMNR. VS SHRADHANJALI MISHRA	SURYA NARAYAN PATNAIK VS	// () //
180	D-WA/6349/2024 WA/328/2024	SABITRI DEHERI VS STATE OF ODISHA	SATYA RANJAN ACHARYA VS	// () //
181	D-WA/10295/2024 WA/329/2024	STATE OF ODISHA VS PRAFULLA KUMAR SAHU	SHAKTI PRASAD PANDA,A.G.A VS	// () //

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182	D-WA/9014/2024 WA/330/2024	EXECUTIVE ENGINEER, ELECTRICAL STORES DIVN. BERHAMPUR VS M/S. LAXMI INDUSTRIES, PATNA	SURESH CHANDRA DASH VS	// 0 //
183	D-WP(C)/11086/2024 WP(C)/5990/2024	SANJAYA PRASAD BHAGAT VS C.M.C.CUTTACK	PRAFULLA KUMAR LENKA VS	// 0 //
184	D-WP(C)/9869/2024 WP(C)/5991/2024	PRAMILA NAYAK VS STATE OF ODISHA	BIBHUTI BHUSAN MISHRA VS	// 0 //
185	D-WP(C)/11286/2024 WP(C)/5992/2024	M/S. CHANAKYA HOSPITAL,CUTTACK VS STATE OF ODISHA	TUSHAR KANTI SATAPATHY VS	// 0 //
186	D-WP(C)/7679/2024 WP(C)/5993/2024	SATYA RANJAN BEHERA VS STATE OF ODISHA	NIRANJAN PANDA VS	// 0 //
187	D-WP(C)/7985/2024 WP(C)/5994/2024	BARSA NAYAK VS RAMESH NAYAK	AMITAV TRIPATHY VS	// 0 //
188	D-WP(C)/10059/2024 WP(C)/5995/2024	BHAGYABATI KHUNTIA VS A.O., UNION BANK OF INDIA	HRUDANANDA MOHAPATRA VS	// 0 //
189	D-WP(C)/11080/2024 WP(C)/5996/2024	MANOJ MAJHI VS MAHANADI COALFIELDS LTD., SAMBALPUR	UPENDRA KUMAR SAMAL VS	// 0 //
190	D-WP(C)/11075/2024 WP(C)/5997/2024	RAJKIRAN BHAIKAL VS MAHANADI COALFIELDS LTD.,SAMBALPUR	UPENDRA KUMAR SAMAL VS	// 0 //
191	D-WP(C)/10401/2024 WP(C)/5998/2024	PRASANNA KUMAR NAIK VS STATE OF ODISHA	MOHIT AGARWAL VS	// 0 //
192	D-WP(C)/10403/2024 WP(C)/5999/2024	KHIROD CHANDRA SAHOO VS STATE OF ODISHA	MOHIT AGARWAL VS	// 0 //
193	D-WP(C)/11070/2024	SHRUTI BAG	UPENDRA KUMAR SAMAL	//

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	WP(C)/6000/2024	VS	VS	0
		DEBADATTA PINAKI PRASAD		//
194	D-WP(C)/7996/2024	NALINI KUMAR MOHANTY	SAMEER KUMAR DAS	//
	WP(C)/6001/2024	VS	VS	0
		BSE, CUTTACK		//
195	D-WP(C)/11378/2024	ROHITA KHAMARI	TANMAY MISHRA	//
	WP(C)/6002/2024	VS	VS	0
		UNION OF INDIA		//
196	D-WP(C)/8871/2024	PRASANNA KUMAR PATRA	LOPAMUDRA KARA	//
	WP(C)/6003/2024	VS	VS	0
		BRANCH MANAGER, S.B.I., KORAPUT		//
197	D-WP(C)/10925/2024	JAYANARAYAN JAGDEV	AGASTI KANUNGO	//
	WP(C)/6004/2024	VS	VS	0
		M/S. TATA MOTORS FINANCE LTD. BBSR		//
198	D-WP(C)/11396/2024	MANJULATA SETHI	DAYANANDA MOHAPATRA	//
	WP(C)/6005/2024	VS	VS	0
		ARNAPURNA MALLICK	M/S. HAREKRUSHNA MALIK, S.C.NATH SHARMA	//
199	D-WP(C)/10670/2024	DASARATHI NAIK	ROHIT RANJAN RAY	//
	WP(C)/6006/2024	VS	VS	0
		STATE OF ODISHA		//
200	D-WP(C)/8323/2024	GIRIJA NANDAN BASANTARA	SIDHESWAR MALLIK	//
	WP(C)/6007/2024	VS	VS	0
		STATE OF ODISHA		//
201	D-WP(C)/8718/2024	RITA PATTANAİK	PRAVAT KUMAR NAYAK	//
	WP(C)/6008/2024	VS	VS	0
		STATE OF ODISHA		//
202	D-WP(C)/8834/2024	MUFTY ABDUL QUADAR ZILANI	SUSANTA KUMAR MISHRA	//
	WP(C)/6009/2024	VS	VS	0
		STATE OF ODISHA		//
203	D-WP(C)/10047/2024	RAJAN KUMAR SAHU	KARUNAKAR RATH	//
	WP(C)/6010/2024	VS	VS	0
		ORISSA FOREST DEVELOPMENT COOPERATION LTD. BBSR		//
204	D-WP(C)/10154/2024	MANISA SWAIN	SATYANARAYAN MISHRA	//
	WP(C)/6011/2024	VS	VS	0

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205	D-WP(C)/11374/2024 WP(C)/6012/2024	STATE OF ODISHA TUSHAR RANJAN BARIK VS UNION OF INDIA	TANMAY MISHRA VS	// // 0 //
206	D-WP(C)/8505/2024 WP(C)/6013/2024	NABIN CHANDRA GOUDA VS STATE OF ODISHA	BIRANCHI NARAYAN MAHAPATRA VS	// 0 //
207	D-WP(C)/11299/2024 WP(C)/6014/2024	SUKAMANI KISHAN VS GOVT. OF ODISHA	BHABA RANJAN KAR VS	// 0 //
208	D-WP(C)/8408/2024 WP(C)/6015/2024	UMA SHANKAR BARIK VS STATE OF ODISHA	RAMAKANTA PANDA VS	// 0 //
209	D-WP(C)/8559/2024 WP(C)/6016/2024	MOHAMMAD JAMIL VS STATE OF ODISHA	PITAMBAR JENA VS	// 0 //
210	D-WP(C)/11297/2024 WP(C)/6017/2024	SABITRI BISI VS STATE OF ODISHA	BHABA RANJAN KAR VS	// 0 //
211	D-WP(C)/10981/2024 WP(C)/6018/2024	CHAMPESWAR RANA VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
212	D-WP(C)/9885/2024 WP(C)/6019/2024	THE MANAGER, (LEGAL), IFFCO TOKIO GENERAL INSURANCE CO. LTD., BBSR VS S.RUDRAMMA REDDY	G.P.DUTTA VS	// 0 //
213	D-WP(C)/10983/2024 WP(C)/6020/2024	GOPAL BAG VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
214	D-WP(C)/8751/2024 WP(C)/6021/2024	SARAT KUMAR SAHU VS THE ADDL. COMMNR. OF SETTLEMENT AND CONSOLIDATION, GANJAM	ASHOK DAS VS	// 0 //
215	D-WP(C)/10958/2024 WP(C)/6022/2024	SUBASH CHANDRA BHOI VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //

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216	D-WP(C)/11072/2024 WP(C)/6023/2024	PRAFULLA DEI VS STATE OF ODISHA	SALAUDDIN KHAN VS	// 0 //
217	D-WP(C)/8300/2024 WP(C)/6024/2024	PURNA CHANDRA PARIDA VS TAHASILDAR, RAGHUNATHPUR	DWARIKA PRASAD MOHANTY VS	// 0 //
218	D-WP(C)/9999/2024 WP(C)/6025/2024	BASUMATI RANA VS REGIONAL OFFICER, G.M., N.H.A.I., KHURDA	KODANDA KUMAR BHUYAN VS	// 0 //
219	D-WP(C)/11077/2024 WP(C)/6026/2024	DEBADUTTA SINGH VS STATE OF ODISHA	SALAUDDIN KHAN VS	// 0 //
220	D-WP(C)/11068/2024 WP(C)/6027/2024	BISIKESAN GAHIR VS STATE OF ODISHA	SALAUDDIN KHAN VS	// 0 //
221	D-WP(C)/10656/2024 WP(C)/6028/2024	BAIKUNTHANATH PATHY VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
222	D-WP(C)/8900/2024 WP(C)/6029/2024	SULEKHA ADHIKARI VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
223	D-WP(C)/10663/2024 WP(C)/6030/2024	BINAPANI COLLEGE OF MEDICAL SCIENCE, MALKANGIRI VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
224	D-WP(C)/10658/2024 WP(C)/6031/2024	PUSPANJALI ROUT VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
225	D-WP(C)/11051/2024 WP(C)/6032/2024	M/S. NARASINGHA PANIGRAHI VS JOINT COMMISSIONER OF STATE TAX(APPEAL),GANJAM	KAJAL SAHOO VS	// 0 //
226	D-WP(C)/11085/2024 WP(C)/6033/2024	M/S. NARASINGHA PANIGRAHI VS JOINT COMMISSIONER OF STATE TAX APPEAL,GANJAM	KAJAL SAHOO VS	// 0 //
227	D-WP(C)/10951/2024	ANTARYAMI BHOI	RANJIT SAMAL	//

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	WP(C)/6034/2024	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/10959/2024 WP(C)/6035/2024	BEKU SAHOO VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
229	D-WP(C)/9137/2024 WP(C)/6036/2024	SANJAY KUMAR MOHAPATRA VS STATE OF ODISHA	KAPILA CHARAN NAYAK VS	// 0 //
230	D-WP(C)/8298/2024 WP(C)/6037/2024	RAMESH CHANDRA ROUT VS STATE OF ODISHA	TRILOCHAN BARIK VS	// 0 //
231	D-WP(C)/9134/2024 WP(C)/6038/2024	SRIKANTA SAMANTA VS STATE OF ODISHA	KAPILA CHARAN NAYAK VS	// 0 //
232	D-WP(C)/11047/2024 WP(C)/6039/2024	M/S. NARASINGHA PANIGRAHI VS ADDITIONAL COMMISSIONER OF CT AND GST(APPEAL)	KAJAL SAHOO VS	// 0 //
233	D-WP(C)/8824/2024 WP(C)/6040/2024	BISWANATH DAS VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	// 0 //
234	D-WP(C)/11503/2024 WP(C)/6041/2024	JAGABANDHU BISWAS VS THE TAHASILDAR, MAHAKALAPARA	LAMBODAR PRADHAN VS	// 0 //
235	D-WP(C)/10944/2024 WP(C)/6042/2024	KISHOR CHANDRA BARAD VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
236	D-WP(C)/11500/2024 WP(C)/6043/2024	USHA MANNA VS THE TAHASILDAR, MAHAKALAPARA	LAMBODAR PRADHAN VS	// 0 //
237	D-WP(C)/10941/2024 WP(C)/6044/2024	RAJ KISHOR MAHALA VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
238	D-WP(C)/8297/2024 WP(C)/6045/2024	SANTANU KUMAR MOHAPATRA VS	TRILOCHAN BARIK VS	// 0

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239	D-WP(C)/9925/2024 WP(C)/6046/2024	STATE OF ODISHA SASHIBHUSAN TARENIA VS	CHITTA RANJAN LENKA VS	// // 0
240	D-WP(C)/10992/2024 WP(C)/6047/2024	STATE OF ODISHA RAJESH SINGH VS	MD. GOLAM MADANI VS	// // 0
241	D-WP(C)/10908/2024 WP(C)/6048/2024	STATE OF ODISHA KANHEI CHARAN SETHY VS	KAMALAKANTA NAYAK VS	// // 0
242	D-WP(C)/8625/2024 WP(C)/6049/2024	STATE OF ODISHA BIJAYA KUMAR JENA VS	PRABHAT KUMAR DASH VS	// // 0
243	D-WP(C)/8207/2024 WP(C)/6050/2024	STATE OF ODISHA JAMMULA SANKAR NARAYAN VS	ASHOK KUMAR DAS VS	// // 0
244	D-WP(C)/11065/2024 WP(C)/6051/2024	STATE OF ODISHA THABIRA SENAPATI VS	SALAUDDIN KHAN VS	// // 0
245	D-WP(C)/8152/2024 WP(C)/6052/2024	STATE OF ODISHA SANKAR PRASAD PATNAIK VS	SUKANTA KUMAR NAYAK (2) VS	// // 0
246	D-WP(C)/8973/2024 WP(C)/6053/2024	TAHASILDAR, BHADRAK ANJALI KHUNTIA @ DUNG DUNG VS	PRASANTA KUMAR SATAPATHY VS	// // 0
247	D-WP(C)/10651/2024 WP(C)/6054/2024	STATE OF ODISHA SANJAY KUMAR DEHURY VS	MANORANJAN PADHI VS	// // 0
248	D-WP(C)/8002/2024 WP(C)/6055/2024	STATE OF ODISHA ABHISEK SAHOO VS	SUBHENDU KUMAR NAYAK VS	// // 0
249	D-WP(C)/8433/2024 WP(C)/6056/2024	STATE OF ODISHA PURNA CHANDRA SAHU VS	SUDARSAN BEHERA VS	// // 0
		STATE OF ODISHA		//

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250	D-WP(C)/10792/2024 WP(C)/6057/2024	CHOUDHURY PRAMILA DASH VS STATE OF ODISHA	SARATHI JYOTI MOHANTY VS	// 0 //
251	D-WP(C)/5586/2024 WP(C)/6058/2024	KALAYANI NAIK VS STATE OF ODISHA	SANJAY KUMAR SAMANTARAY VS	// 0 //
252	D-WP(C)/11060/2024 WP(C)/6059/2024	DURYODHAN MAJHI VS STATE OF ODISHA	SALAUDDIN KHAN VS	// 0 //
253	D-WP(C)/11064/2024 WP(C)/6060/2024	ROMANCHAL SENAPATI VS STATE OF ODISHA	SALAUDDIN KHAN VS	// 0 //
254	D-WP(C)/2532/2024 WP(C)/6061/2024	UNION OF INDIA VS SRIKANTA CHANDRA SUNDAR RAY	DEEPAK GOCHHAYAT,C.G.C VS	// 0 //
255	D-WP(C)/3841/2024 WP(C)/6062/2024	BISWAJIT KHUNTIA VS STATE OF ODISHA	GOPAL PRASAD JENA VS	// 0 //
256	D-WP(C)/10998/2024 WP(C)/6063/2024	DHARANIDHAR BISHI VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
257	D-WP(C)/11369/2024 WP(C)/6064/2024	M/S WOODHILL-HILLWAYS(JV) VS RAIL VIKAS NIGAM LTD,	SIDHANT DWIBEDI VS	// 0 //
258	D-WP(C)/10995/2024 WP(C)/6065/2024	RAM PRASAD BISWAL VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
259	D-WP(C)/10990/2024 WP(C)/6066/2024	MAHENDRA GAHIR VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
260	D-WP(C)/8954/2024 WP(C)/6067/2024	THE EXECUTIVE DIRECTOR, SPORTS AUTHORITY OF INDIA, CTC VS PRASANTA KUMAR DAS	LALITENDU MISHRA VS	// 0 //
261	D-WP(C)/10987/2024	DHRUBA CHARAN RANA	RANJIT SAMAL	//

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	WP(C)/6068/2024	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/10794/2024 WP(C)/6069/2024	LAXMIPRIYA MALLICK VS A.O., STATA BANK OF INDIA, BBSR	SURYANARAYAN BISWAL VS	// 0 //
263	D-WP(C)/11399/2024 WP(C)/6070/2024	BHABANISHANKAR NAHAK VS STATE OF ODISHA	DIBYARANJAN BEHERA VS	// 0 //
264	D-WP(C)/10849/2024 WP(C)/6071/2024	RAMESH CHANDRA CHOUDHURY VS STATE OF ODISHA	ANIL KUMAR DAS VS	// 0 //
265	D-WP(C)/11454/2024 WP(C)/6072/2024	SUPRAVAT KANUNGO VS ODISHA STATE CO-OPERATIVE MILK PRODUCERS FEDERATION LTD., BBSR	SOUMYA RANJAN MOHANTY VS	// 0 //
266	D-WP(C)/11352/2024 WP(C)/6073/2024	THE CHIEF MANAGER CUM AO, UBI, JHARSUGUDA VS SWAPNA DEEPAK KOTAK	BHASKAR CHANDRA PANDA VS	// 0 //
267	D-WP(C)/10935/2024 WP(C)/6074/2024	DR. SUDHANSU SEKHAR RATH VS STATE OF ODISHA	RAM PRASAD MOHAPATRA VS	// 0 //
268	D-WP(C)/8991/2024 WP(C)/6075/2024	CHAITANYA JENA VS STATE OF ODISHA	PADMANAV BHUTIA VS	// 0 //
269	D-WP(C)/10218/2024 WP(C)/6076/2024	LAXMIDHAR ROUT VS STATE OF ODISHA	GOPINATH PANDA VS	// 0 //
270	D-WP(C)/10947/2024 WP(C)/6077/2024	TRIPURARI PANDA VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
271	D-WP(C)/7640/2024 WP(C)/6078/2024	ASHIM RANJAN KHATUA VS CHIEF MANAGER, S.B.I., BALASORE	MILAN KANUNGO VS	// 0 //
272	D-WP(C)/9623/2024 WP(C)/6079/2024	JYOTIRANJAN BARALA VS	BISWAJIT MOHAPATRA VS	// 0

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273	D-WP(C)/9984/2024 WP(C)/6080/2024	STATE OF ODISHA M/S. BLACKBURN FUELS PVT. LTD, TELENGALA VS NATIONAL ALUMINIUM COMPANY LTD. ANGUL	SWAYAMJIT ROUT VS	// // 0 //
274	D-WP(C)/10874/2024 WP(C)/6081/2024	ARNAPURNA MOHARANA VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
275	D-WP(C)/10946/2024 WP(C)/6082/2024	BHUBANESWAR PANIGRAHI VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
276	D-WP(C)/8757/2024 WP(C)/6083/2024	BENUDHAR PRADHAN VS STATE OF ODISHA	RASHMI RANJAN MISHRA VS	// 0 //
277	D-WP(C)/11240/2024 WP(C)/6084/2024	DEBENDRA GAHIR VS STATE OF ODISHA	SALAUDDIN KHAN VS	// 0 //
278	D-WP(C)/10107/2024 WP(C)/6085/2024	BUDHADEV MAHANTA VS STATE OF ORISSA	AJAY KUMAR TRIPATHY VS	// 0 //
279	D-WP(C)/11368/2024 WP(C)/6086/2024	RATIKANTA CHHOTARAY VS THE COMMISSIONER OF CT AND GST ODISHA, CUTTACK	PRABODHA CHANDRA NAYAK VS	// 0 //
280	D-WP(C)/11691/2024 WP(C)/6087/2024	BIRANCHI NARAYAN SINGH VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
281	D-WP(C)/8964/2024 WP(C)/6088/2024	ANIRUDHA BARIK VS STATE OF ODISHA	BIREN SANKAR TRIPATHY VS	// 0 //
282	D-WP(C)/11358/2024 WP(C)/6089/2024	ANANDA RANA VS STATE OF ODISHA	SALAUDDIN KHAN VS	// 0 //
283	D-WP(C)/8941/2024 WP(C)/6090/2024	MAMATA BEHERA VS UNION OF INDIA	SAROJ KUMAR PADHI VS	// 0 //

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284	D-WP(C)/8199/2024 WP(C)/6091/2024	DEBENDRA KUMAR PANDA VS ADDL. COMMNR. OF SETTLEMENT CONSOLIDATION, BERHAMPUR	ASHOK KUMAR DAS VS	// 0 //
285	D-WP(C)/11519/2024 WP(C)/6092/2024	M/S. JAGAT JANANI SERVICES PVT. LTD., KEONJHAR VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	// 0 //
286	D-WP(C)/8203/2024 WP(C)/6093/2024	NEESHARANI PANDA VS ADDL. COMMNR. OF SETTLEMENT AND CONSOLIDAION, GANJAM	ASHOK KUMAR DAS VS	// 0 //
287	D-WP(C)/11520/2024 WP(C)/6094/2024	M/S. JAGAT JANANI SERVICES PVT. LTD., KEONJHAR VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	// 0 //
288	D-WP(C)/11232/2024 WP(C)/6095/2024	PANPATRI TANDI VS STATE OF ODISHA	SALAUDDIN KHAN VS	// 0 //
289	D-WP(C)/11245/2024 WP(C)/6096/2024	SIDHESWAR GAHIR @ SIDDHESWAR GAHIR VS STATE OF ODISHA	SALAUDDIN KHAN VS	// 0 //
290	D-WP(C)/11243/2024 WP(C)/6097/2024	SIDHESWAR GAHIR VS STATE OF ODISHA	SALAUDDIN KHAN VS	// 0 //
291	D-WP(C)/11228/2024 WP(C)/6098/2024	SIBA SABAR VS STATE OF ODISHA	SALAUDDIN KHAN VS	// 0 //
292	D-WP(C)/11353/2024 WP(C)/6099/2024	BIKRAM RANA VS STATE OF ODISHA	SALAUDDIN KHAN VS	// 0 //
293	D-WP(C)/11357/2024 WP(C)/6100/2024	ISHWARA RANA @ ISWAR RANA VS STATE OF ODISHA	SALAUDDIN KHAN VS	// 0 //
294	D-WP(C)/10828/2024 WP(C)/6101/2024	RASHMI RANJITA TRIPATHY @ MOHAPATRA VS STATE OF ODISHA	SIBA NARAYAN BISWAL VS	// 0 //
295	D-WP(C)/11238/2024	DURBADALA BAG	SALAUDDIN KHAN	//

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	WP(C)/6102/2024	VS STATE OF ODISHA	VS	0 //
296	D-WP(C)/11343/2024 WP(C)/6103/2024	ANANTA RANA VS STATE OF ODISHA	SALAUDDIN KHAN VS	// 0 //
297	D-WP(C)/11355/2024 WP(C)/6104/2024	BHANUMATI RANA VS STATE OF ODISHA	SALAUDDIN KHAN VS	// 0 //
298	D-WP(C)/11239/2024 WP(C)/6105/2024	PUSPARAJ GAHIR VS STATE OF ODISHA	SALAUDDIN KHAN VS	// 0 //
299	D-WP(C)/10436/2024 WP(C)/6106/2024	RADHASHYAM BEHERA VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
300	D-WP(C)/11236/2024 WP(C)/6107/2024	DAMANA GAHIR VS STATE OF ODISHA	SALAUDDIN KHAN VS	// 0 //
301	D-WP(C)/11234/2024 WP(C)/6108/2024	KISHOR KUMAR KAR@KISHOR KAR VS STATE OF ODISHA	SALAUDDIN KHAN VS	// 0 //
302	D-WP(C)/11233/2024 WP(C)/6109/2024	SESADEB MAJHI VS STATE OF ODISHA	SALAUDDIN KHAN VS	// 0 //
303	D-WP(C)/8746/2024 WP(C)/6110/2024	BHAGIRATHI DASH VS THE ADDL. COMMNR. OF SETTLEMENT AND CONSOLIDATION, GANJAM	ASHOK DAS VS	// 0 //
304	D-WP(C)/7072/2024 WP(C)/6111/2024	SADANANDA PANIGRAHI VS THE ADDL. COMMNR. OF SETTLEMENT AND CONSOLIDATION, GANJAM	ASHOK DAS VS	// 0 //
305	D-WP(C)/8566/2024 WP(C)/6112/2024	DEONATH SAHOO @ JAYNATH SAHU VS STATE OF ODISHA	TUSAR KUMAR MISHRA VS	// 0 //
306	D-WP(C)/7080/2024 WP(C)/6113/2024	RUNI NAYAK VS	ASHOK DAS VS	// 0

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307	D-WP(C)/10684/2024 WP(C)/6114/2024	THE ADDL. COMMNR. OF SETTLEMENT AND CONSOLIDATION, GANJAM KHAGESWAR PARIDA VS STATE OF ODISHA	MANAS KUMAR SWAIN VS	// // 0 //
308	D-WP(C)/11134/2024 WP(C)/6115/2024	BHOLI MAHARANA @ BHOLINATH MAHARANA VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
309	D-WP(C)/10840/2024 WP(C)/6116/2024	KAOUSALYA KUMARI NAYAK VS STATE OF ODISHA	GOPINATH SETHI VS	// 0 //
310	D-WP(C)/11054/2024 WP(C)/6117/2024	BAIDHAR PRADHAN VS STATE OF ODISHA	PARTHA SARATHI DAS VS	// 0 //
311	D-WP(C)/7076/2024 WP(C)/6118/2024	LAXMI PATRA VS THE ADDL. COMMNR. OF SETTLEMENT AND CONSOLIDATION, GANJAM	ASHOK DAS VS	// 0 //
312	D-WP(C)/10846/2024 WP(C)/6119/2024	RAMESH KUMAR DASH VS STATE OF ODISHA	ANIL KUMAR DAS VS	// 0 //
313	D-WP(C)/11390/2024 WP(C)/6120/2024	SUSAMA KUMARI DEI VS STATE OF ODISHA	NIRANJAN BISWAL VS	// 0 //
314	D-WP(C)/11058/2024 WP(C)/6121/2024	NARESH PRATAP WIG VS COLLECTOR CUM D.M., KEONJHAR	PARTHA SARATHI DAS VS	// 0 //
315	D-WP(C)/10114/2024 WP(C)/6122/2024	BALARAMA PAL VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
316	D-WP(C)/10965/2024 WP(C)/6123/2024	SUBASH CHANDRA MISHRA VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
317	D-WP(C)/10382/2024 WP(C)/6124/2024	BHABANI SANKAR PRADHAN VS GOVT. OF ODISHA	KAILASH CHANDRA SAHOO VS	// 0 //

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318	D-WP(C)/10666/2024 WP(C)/6125/2024	L.AMBIKA REDDY VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
319	D-WP(C)/11395/2024 WP(C)/6126/2024	GOPAL KRUSHNA BARAL VS STATE OF ODISHA	DIBYARANJAN BEHERA VS	// 0 //
320	D-WP(C)/10842/2024 WP(C)/6127/2024	RAJENDRA DAS VS STATE OF ODISHA	GOPINATH SETHI VS	// 0 //
321	D-WP(C)/11126/2024 WP(C)/6128/2024	SATYAJIT ROYCHOUDHURY VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
322	D-WP(C)/8846/2024 WP(C)/6129/2024	MADHUSMITA MALLIK VS STATE OF ODISHA	UDIT RANJAN JENA VS	// 0 //
323	D-WP(C)/10971/2024 WP(C)/6130/2024	SWORNA DASH VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
324	D-WP(C)/9958/2024 WP(C)/6131/2024	ABHIRAM NAIK VS THE EXECUTIVE OFFICER, MUNICIPALITY, NAYAGARH	PRATIK DASH VS	// 0 //
325	D-WP(C)/11349/2024 WP(C)/6132/2024	MANOJ KUMAR DASH VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
326	D-WP(C)/11493/2024 WP(C)/6133/2024	SATRUGHNA BEHERA VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
327	D-WP(C)/10147/2024 WP(C)/6134/2024	SUJIT KUMAR DAS VS COMMISSIONER, COMMERCIAL TAX AND GST, CUTTACK	ACHYUTANANDA PATTANAIAK VS	// 0 //
328	D-WP(C)/10362/2024 WP(C)/6135/2024	ASHOK KUMAR DAS VS TAHASILDAR, JALESWAR	PRAFULLA CHANDRA ACHARYA VS	// 0 //
329	D-WP(C)/10425/2024	HARAPRIYA SAMANTARAY	KOUSIK ANANDA GURU	//

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	WP(C)/6136/2024	VS STATE OF ODISHA	VS	0 //
330	D-WP(C)/10737/2024 WP(C)/6137/2024	KIRAN BALA PATI VS STATE OF ODISHA	RABI NARAYAN BEHERA VS	// 0 //
331	D-WP(C)/11056/2024 WP(C)/6138/2024	UPENDRA MAJHI VS STATE OF ODISHA	SALAUDDIN KHAN VS	// 0 //
332	D-WP(C)/10686/2024 WP(C)/6139/2024	KHAGESWAR PARIDA VS STATE OF ODISHA	MANAS KUMAR SWAIN VS	// 0 //
333	D-WP(C)/10725/2024 WP(C)/6140/2024	MANORAMA MOHANTY VS STATE OF ODISHA	RABI NARAYAN BEHERA VS	// 0 //
334	D-WP(C)/10719/2024 WP(C)/6141/2024	RAMAKANTA MAHALIK VS STATE OF ODISHA	SURENDRA PRASAD BARIK VS	// 0 //
335	D-WP(C)/10244/2024 WP(C)/6142/2024	SHIBARAM SAHU VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
336	D-WP(C)/7969/2024 WP(C)/6143/2024	HARIHAR MARTHA VS STATE OF ODISHA	SADASIVA PATRA VS	// 0 //
337	D-WP(C)/10873/2024 WP(C)/6144/2024	BANKIM CHANDRA MISHRA VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
338	D-WP(C)/8041/2024 WP(C)/6145/2024	BASANTI ROY VS STATE OF ODISHA	SUBHENDU KUMAR NAYAK VS	// 0 //
339	D-WP(C)/7957/2024 WP(C)/6146/2024	GYANA RANJAN SAHU VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	// 0 //
340	D-WP(C)/10667/2024 WP(C)/6147/2024	SANDHYARANI NAIK VS	KAUSHIK SWAIN VS	// 0

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341	D-WP(C)/8043/2024 WP(C)/6148/2024	STATE OF ODISHA MANASI PANDA VS	SUBHENDU KUMAR NAYAK VS	// // 0
342	D-WP(C)/10659/2024 WP(C)/6149/2024	STATE OF ODISHA MANOJ KUMAR BHANJA VS	BISWA BIJAYA BAXI ACHARYA VS	// // 0
343	D-WP(C)/10668/2024 WP(C)/6150/2024	STATE OF ODISHA NITANJALI BAHALA VS	KUNAL KUMAR SWAIN VS	// // 0
344	D-WP(C)/10751/2024 WP(C)/6151/2024	STATE OF ODISHA SUSIL KUMAR AGARWAL VS	JAYADEBA BEHERA VS	// // 0
345	D-WP(C)/10674/2024 WP(C)/6152/2024	STATE INFORMATION COMMNR., ODISHA, BBSR NATASH BARWA VS	KUNAL KUMAR SWAIN VS	// // 0
346	D-WP(C)/10669/2024 WP(C)/6153/2024	STATE OF ODISHA ALAKA BHOI VS	KUNAL KUMAR SWAIN VS	// // 0
347	D-WP(C)/11304/2024 WP(C)/6154/2024	STATE OF ODISHA MAMATA OJHA VS	GYANA RANJAN SETHI VS	// // 0
348	D-WP(C)/8006/2024 WP(C)/6155/2024	STATE OF ODISHA JOGENDRA SAHU VS	RABINDRA NATH PRUSTY VS	// // 0
349	D-WP(C)/5284/2024 WP(C)/6156/2024	STATE OF ODISHA G. ASHOK KUMAR VS	JAGAMOHAN PATTANAIAK VS	// // 0
350	D-WP(C)/10845/2024 WP(C)/6157/2024	THE CHAIRPERSON, CENTRAL BOARD OF EXCISE AND CUSTOMS, NEW DELHI TRUPTI SENAPATI VS	GOPINATH SETHI VS	// // 0
351	D-WP(C)/11483/2024 WP(C)/6158/2024	STATE OF ODISHA RANI BEHERA VS COLLECTOR, PURI	GOPINATH MISHRA VS	// // 0 //

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352	D-WP(C)/10678/2024 WP(C)/6159/2024	ARYAN BAL VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
353	D-WP(C)/10417/2024 WP(C)/6160/2024	BIRANCHI NARAYAN DAS VS UNION OF INDIA	NIRMAL RANJAN ROUTRAY VS	// 0 //
354	D-WP(C)/10106/2024 WP(C)/6161/2024	SUSANTA KUMAR SAHOO VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
355	D-WP(C)/11017/2024 WP(C)/6162/2024	ROHIT BAG VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// 0 //
356	D-WP(C)/10113/2024 WP(C)/6163/2024	PRAFULLA KUMAR MOHANTA VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
357	D-WP(C)/10848/2024 WP(C)/6164/2024	PRAVAT MANJARI NAYAK VS STATE OF ODISHA	GOPINATH SETHI VS	// 0 //
358	D-WP(C)/9154/2024 WP(C)/6165/2024	SARAT CHANDRA SAHOO VS SANTOSH KUMAR SAHOO	NIRANJAN ROUT VS	// 0 //
359	D-WP(C)/5048/2024 WP(C)/6166/2024	PRABIR KUMAR HARICHANDAN VS THE CHIEF ADMINISTRATOR, LORD SHREE JAGANNATH TEMPLE ADMINISTRATION, PURI	TRILOCHAN PANIGRAHI VS	// 0 //
360	D-WPCRL/7563/2024 WPCRL/22/2024	SATYABRATA PAL VS STATE OF ODISHA	CHANDANA MISHRA VS	//0 0 //
361	D-ABLAPL/7140/2024 ABLAPL/2718/2024	BIREN BHUTIA VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	ANGUL SADAR PS /139 /2024 0 //
362	D-ABLAPL/4215/2024 ABLAPL/2719/2024	BABULI DALAI VS STATE OF ODISHA	ALOK KUMAR DAS VS	BARI /16 /2024 0 //
363	D-ABLAPL/4272/2024	RAKESH NANDA @ BABBO	BISWARANJAN DALAI	RAJGANGPUR /93 /2024

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	ABLAPL/2720/2024	VS STATE OF ODISHA	VS	() //
364	D-ABLAPL/5273/2024 ABLAPL/2721/2024	SURYAKANTA NAYAK VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	BALIPATNA /468 /2023 () //
365	D-ABLAPL/5915/2024 ABLAPL/2722/2024	CH VENKATRAMAN MURTY VS STATE OF ODISHA	SARATHI JYOTI MOHANTY VS	JUNAGARH /167 /2021 () //
366	D-ABLAPL/6247/2024 ABLAPL/2723/2024	SUMIT KUMAR JENA VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	KENDRAPARA /75 /2022 () //
367	D-ABLAPL/6663/2024 ABLAPL/2724/2024	ARBAAZ KHAN VS STATE OF ODISHA	MD. RIAZ VS	DHENKANAL SADAR /167 /2024 () //
368	D-ABLAPL/6669/2024 ABLAPL/2725/2024	DINESH KUMAR DAS VS STATE OF ODISHA	SUMIT SEKHAR PATTANAIAK VS	TOMANDO /57 /2024 () //
369	D-ABLAPL/6725/2024 ABLAPL/2726/2024	BIRAJA PRASAD PATRA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BERHAMPUR TOWN /78 /2024 () //
370	D-ABLAPL/6735/2024 ABLAPL/2727/2024	SUDARSHAN MOHANKUDO @ SUDARA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	MOHANA /132 /2023 () //
371	D-ABLAPL/7206/2024 ABLAPL/2728/2024	KAPILESWAR SENA @ MUNA VS STATE OF ODISHA	SANGRAM RATH VS	CHANDRABHAGA MARINE /4 /2024 J.M.F.C.,KONARK(Puri) GR/0000082/2024
372	D-ABLAPL/7226/2024 ABLAPL/2729/2024	MD. AKBAR VS STATE OF ODISHA	SIDHARTHA DAS VS	BARBIL /99 /2024 () //
373	D-ABLAPL/7235/2024 ABLAPL/2730/2024	PRADEEP PARIDA VS STATE OF ODISHA	JAGABANDHU SAHU VS	BRAJARAJNAGAR /139 /2009 () //
374	D-ABLAPL/7257/2024 ABLAPL/2731/2024	BIKASH KUMAR PARIDA VS	SAMBEET PATTANAYAK VS	PIPLI /69 /2024 ()

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375	D-ABLAPL/7278/2024 ABLAPL/2732/2024	STATE OF ODISHA DHUNSOO RAM NAG VS	JYOTIRMAYA SAHOO VS	// UMERKOTE /108 /2024 ()
376	D-ABLAPL/7367/2024 ABLAPL/2733/2024	STATE OF ODISHA AJARUDDIN KHAN VS	JYOTIRMAYA SAHOO VS	// MOHANA /187 /2022 ()
377	D-ABLAPL/7428/2024 ABLAPL/2734/2024	STATE OF ODISHA SANTOSH SAHOO @ SANTOSH KUMAR SAHOO VS	PRAVASH CHANDRA JENA VS	// TALASARI MARINE /44 /2023 ()
378	D-ABLAPL/4195/2024 ABLAPL/2735/2024	STATE OF ODISHA AKASH @ PRANAB KUMAR SAHOO VS	MANAS KUMAR CHAND VS	// BOLAGARH P.S. /35 /2024 ()
379	D-ABLAPL/4496/2024 ABLAPL/2736/2024	STATE OF ODISHA SANTOSH BHOL VS	MANAS KUMAR CHAND VS	// JANKIA P.S. /292 /2023 ()
380	D-ABLAPL/4868/2024 ABLAPL/2737/2024	STATE OF ODISHA PRADEEP KUMAR SAMANTASINGHAR VS	MANAS KUMAR CHAND VS	// INFOVALLY UPD BHUBANESWAR /19 / ()
381	D-ABLAPL/5406/2024 ABLAPL/2738/2024	STATE OF ODISHA RAJESH KUMAR PRADHAN VS	MANAS KUMAR CHAND VS	// BOLAGARH P.S. /49 /2024 ()
382	D-ABLAPL/6316/2024 ABLAPL/2739/2024	STATE OF ODISHA HALA @ BIREN BHOI VS	GIRIJA SANKAR NAYAK VS	// PARJANG /89 /2024 ()
383	D-ABLAPL/5800/2024 ABLAPL/2740/2024	STATE OF ODISHA RANJAN BIR @ RANJAN BIRA VS	AMIT BISWAL VS	// MOHANA /73 /2023 ()
384	D-ABLAPL/4494/2024 ABLAPL/2741/2024	STATE OF ODISHA SUSANTA KUMAR MAJHI VS	MANAS KUMAR CHAND VS	// JANKIA P.S. /61 /2024 ()
385	D-ABLAPL/4197/2024 ABLAPL/2742/2024	STATE OF ODISHA PRASANNA KUMAR PATTNAIK VS STATE OF ODISHA	MANAS KUMAR CHAND VS	// KHURDA SADAR /32 /2024 () //

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386	D-ABLAPL/7444/2024 ABLAPL/2743/2024	NARENDRA NATH SAHOO VS STATE OF ODISHA	DEEPAK KU SAHOO VS	KENDRAPARA SADAR /135 /2024 () //